National Company Law Tribunal

Allahabad Bench

CPNO. 25 | ALO| 2017 (A No. 73 | 2017

ATTENDENCE-CUM-ORDER SHEET OF THE HEARING OF ALLAHABAD BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 26.10.2017

NAME OF THE COMPANY: JODPL L+d

SECTION OF THE COMPANIES ACT: 60 (5) of IS B of 2016

SI. NO.	Name Desi	gnation	Representation	Signature	
<u>1.</u>	BISHUASIR DUBBY	AOV	AXIS Book		
<u>2.</u>	RAM KAUS HIK	APV	H.C.	Renkaushik	
3.	GUNJAN JADWANI	ADU.	CORP. APPLICAN	Tica	
4	SIDDHANDT KONET	ADV	FOR RR RP.	Symman	

CP NO.(IB)25/ALD/2017, CA NO.73/2017

Parties are represented by their respective counsels. The Ld. RP through Committee of Creditors (COC) convey its decision after reconsidering in the case of the Axis Bank but now reiterated its stands earlier taken in the COC. The arguments are heard and order is reserved.

Dated:26.10.2017

Typed by: Kavya Prakash Srivastava (Stenographer) H.P. Chaturvedi, Member (Judicial)